

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 117/(MAH)/2013
CA. No.

CORAM:

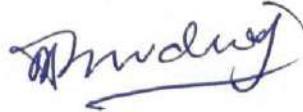
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: Ishwardas Rasiwasia @ Agarwal
V/s
M/s. Akshay Ispat Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.S. BHARDWAJ SRI. V.P. VERMAA	Advocate for Reitans	

Order

CP No.117/397-398/CLB/MB/CG/2013

At the request of the Petitioner Counsel, list this matter for hearing on
23.2.2017 with liberty to the Petitioner side to file rejoinder within 2 weeks hereof.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)